# BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER FIRST APPELLATE AUTHORITY (Under Section 19 of RTI Act, 2005) Ministry of Law & Justice Department of Legal Affairs Room No. 406-B 'A' Wing

Shastri Bhawan, New Delhi – 110001

# Appeal No. 23(79)/2012 - IC

IN THE MATTER OF:

Shri Hazari Lal Meena C/o Badri Narayan Pansari Village & Post- Sivdaspura Distt. Jaipur Rajasthan - 303903 Appellant

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shstri Bhawan, New Delhi-110001

Respondent

## Date of Hearing: 31.7.2012

### Present:

- 1. None present for the Appellant.
- Shri Nirmal Singh, Director/CPIO, Shri G.D.Sharma, Under Secretary and Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

## ORDER

- 1. The Appellant in his appeal has alleged that the information sought by him is not provided to him by the Department.
- 2. The Department has submitted that his application has already been forwarded to the Department of Personnel & Training vide this Office's letter dated 7.05.2012 and he has also been informed vide letter dated 6.6.2012.
- 3. In view of the above, the appeal is disposed off.
- 4. If the Appellant so advised may approach the DOP&T for the purpose.

(Satish Chandra) Joint Secretary & Legal Adviser First Appellate Authority

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- Shri Hazari Lal Meena C/o Badri Narayan Pansari, Village & Post- Sivdaspura, Distt. Jaipur, Rajasthan – 303903 (by Speed Post).
- 2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
  - 3. Shri G.D.Sharma, Under Secretary, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
  - 4. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi– 110001
  - 5. PPS to Law Secretary for information.